HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

ORDER

No.: 613 of 2025/Psy

Dated: 25-4-2025

Consequent upon the promotion of Sr. Scale Stenographer to the post of Chief Administrative Officer vide High Court Order No. 593 of 2025/Psy dated 24.04.2025, the following transfer and posting of the Chief Administrative Officer is hereby made in the interest of administration:

S.No.	Name & Designation	Present Place of posting	Proposed place of posting
1.	Sh. Jagdish Raj Thakur		Chief Administrative Officer in the Court of Pr. District & Sessions Judge, Kulgam against the available vacancy.

Note:-

1. Concerned Presiding Officer is directed to ensure that transferee is relieved within 05 days from the date of issuance of this order. After the completion of 05 days the transferee shall be deemed to be relieved from his place of posting. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.

Principal Secretary to Hon'ble the Chief Justice

No:- 589-96 RSy-670

Dated:- 25-4-2025

Copy to the:-

Registrar General, High Court of J&K and Ladakh.

Registrar Vigilance, High Court of J&K and Ladakh.

Registrar Rules, High Court of J&K and Ladakh. for information.

Pr. District & Sessions Judge, Jammu, & Kulgam for information & necessary compliance.

5. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court

6. Director Finance, High Court of J&K and Ladakh for information.

7. Chief Librarian, High Court Wing, Jammu / Srinagar.

8. Order file.

Principal Secretary

Hon'ble the Chief Justice